

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
CENTRAL DISTRICT, DELHI**

ORDER

Sub: Duty Roster of Evening Court for the month of October-2024.

Pursuant to the letter No. 35/DHC/Gaz./I/Eve. Court/09 dated 19-01-2009, No.11750/Gaz./VI E2(a)/590/09 dated 25-03-2009 and No. 3953-63/DHC/DJS/G-7/2014 dated 16-08-2014 of the Hon'ble High Court of Delhi, New Delhi and as approved by Ld. District & Sessions Judge (HQ), Delhi, it is hereby ordered that the following Ld. Judicial Officers, Central District & West District, shall hold Evening Courts from 05:00 PM to 07:00 PM for the month of **October-2024**.

**Evening Court Name of Ld. Judicial Officers
Numbers.**

- 1 Sh. Mayank Mittal, ACJM, Central District, THC
- 2 Sh. Apoorv Gupta, JMFC Central District, THC
- 3 Sh. Vinod Kumar, JMFC, Central District, THC
- 4 Dr. Raj Kumar Singh, JMFC, Central District, THC
- 5 Ms. Kirandeep Kaur, JMFC, West District, THC
- 6 Sh. Ankit Karan Singh, JMFC, West District, THC

Note: Every Presiding Officer of Evening Court will be assisted by his/her own Court staff consisting of Reader, One Stenographer & One Orderly.

(RASHMI GUPTA)
Chief Judicial Magistrate
Central District, THC, Delhi

No. /CJM/Central/2024

Dated: _____

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi.
05. The Ld. CJMs. All District.
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended hold the Evening Court in the month of **October-2024** as per proforma, through their respective Court /office directly to the office of concerned Ld. Principal District & Sessions Judge so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi
10. The Director of prosecution, Delhi
11. The Sr Accounts officer, Central and West District (through concerned).
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC, Delhi.
14. The Officer Incharge, Care Taking Branch, THC with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC, Delhi
15. The A. O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
16. The AO (J)/Branch Incharge, CMM Office, West District, THC, Delhi.
17. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
19. The A.O. (J)Incharge, Evening Court Cell/ CMM Office, THC, Delhi.
20. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
21. The Cashier, Cash Branch, Central & West District, THC, Delhi.
22. For uploading on LAYERS.
23. For uploading on centralized web-site through LAYERS.
24. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
25. Reader to CJM, Central & West District, Delhi.
26. Notice Board/Office file.

(RASHMI GUPTA)
Chief Judicial Magistrate
Central District, THC, Delhi